Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

I.A. No. 165 of 2011 in
DFR No. 925 of 2011

Dated :15th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M.P. Power Generating Company Limited … Appellant(s)

Versus

M.P.E.R.C. & Ors. ….Respondent(s)

Counsel for the Appellant(s): **Mr. M.G. Ramachandran &**
Ms. Sneha Venkataramani

ORDER

I.A. No. 165 of 2011
(Condonation of delay)

Issue notice to the Respondents returnable on 02.08.2011. Dasti service is permitted.

Post the matter on ***02.08.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS